

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PARAMEX
TRANSFORMERS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PARAMEX TRANSFORMERS LIMITED
2.	Date of incorporation of corporate debtor	01/09/2010
3.	Authority under which corporate debtor is incorporated / Registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31501DL2010PLC207752
5.	Address of the registered office and principal office (if any) of corporate debtor	G-9, FIRST FLOOR, LAWRENCE ROAD, INDUSTRIAL AREA NEW DELHI DL 110035 IN
6.	Date of closure of Insolvency Resolution Process	11 th February 2022
7.	Liquidation commencement date of corporate debtor	11 th February 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Sumit Shukla IBBI Registration No - IBBI/IPA-003/IP-N00064/2017-18/10550
9.	Address and e-mail of the liquidator, as registered with the Board	Address: B-4/702, Krishna Apra Gardens, Plot No 7, Vaibhav Khand, Indirapuram, Ghaziabad , UP email: sumit_shukla@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Office Address : 401, Tower – C, Ithum, Sector -62, Noida, UP Email: sumit_shukla@rediffmail.com
11.	Last date for submission of claims	13 th March 2022

Notice is hereby given that the National Company Law Tribunal , New Delhi, Bench VI, New Delhi has ordered the commencement of liquidation of the **Paramex Transformers Limited** on **11th February 2022**.

The stakeholders of **Paramex Transformers Limited** are hereby called upon to submit their claims with proof on or before 13th March 2022 , to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : SUMIT SHUKLA

Date and place: : 14TH FEBRUARY 2022 AT NOIDA